

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.1721
TO BE ANSWERED ON 06.03.2018

National Electric Mobility Mission Plan

1721. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the performance under FAME India Scheme in terms of number is significantly below the number envisaged under the National Electric Mobility Mission Plan 2020; and
(b) if so, the reasons therefor along with the action taken by the Government to increase the number as per the National Electric Mobility Mission 2020?

ANSWER
**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) & (b): Under National electric Mobility Mission Plan 2020 (NEMMP 2020), there is an ambitious target to achieve 6-7 million sales of hybrid and electric vehicles by the year 2020.

As part of NEMMP 2020, the Government of India notified FAME India Scheme in March 2015 to promote electric & hybrid vehicles (xEVs) in the country. The Government decided to introduce the scheme as a pilot scheme for 2 years with an outlay of Rs. 795 crore rather than a 6 year scheme with a support of Rs.14,000 crore, as envisaged in the NEMMP 2020. At present, phase-1 of the FAME India Scheme is underway, which was originally for a period of 2 years from 1st April 2015 to 31st March 2017 and has now been extended for a further period till 31st March 2018.

Following amendments were made in the original FAME Scheme for further promotion of electric mobility –

- Vide Notification S.O. 2696(E) dated 30/09/2015, the scheme for Electric and Hybrid 2W and 3W of all types was made applicable for their sale anywhere in India.
- The scheme for 3W (Category L5) was further extended for Battery Electric Vehicle (BEV) Variant vide Notification S.O. 4175(E) dated 23/12/2016.

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- Electric 3W (with maximum speed not exceeding 25 km/hr) has also been included for availing incentive under the scheme Vide Notification S.O. 2199(E) dated 04/07/2017.
- L5 category has been included in the Retrofitment category vide Notification S.O. 2198(E) dated 12/07/2017.
- Fully Electric Bus has also been included for demand incentive under the Scheme Vide Notification S.O. 3012(E) dated 12/09/2017.

In addition to above said amendments, recently the Department had announced the launch of public & shared mobility based on electric powertrain, through a system of Expression of Interest (EoI), offering demand incentives in combinations of electric buses, electric 4-wheeler passenger cars and electric 3-wheelers to million plus cities & special category states. This EoI has received tremendous response, whereby the Department received 47 proposals from 44 cities across 21 states having requirement of 3144 E-buses, 2430 E-Four Wheeler Taxies and 21545 E-Three Wheeler Autos. After evaluation of these proposals, eleven (11) cities were selected for funding under the present Expression of Interest as the pilot project. Selected cities are required to finalize the tendering process and issue supply order before 28th February 2018.

Based on the experience gained in the phase-1 of FAME Scheme, it has been observed that non-availability of sufficient charging infrastructure and absence of lithium battery technology in the country are the main impediments for smooth roll out, with the expected outcome, of this scheme. Technology in other critical areas such as motors, controllers are also yet to be fully developed. This adds to costs and makes price of the vehicles uncompetitive.
